# GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

### ORDERS BY THE GOVERNOR

#### NOTIFICATION

## Dated Shillong, the 12<sup>th</sup> June, 2025.

**No.LJ(A).86 /2021/167:** In exercise of the powers conferred under Section 18 (4) of Bharatiya Nagarik Suraksha Sanhita, 2023 the Governor of Meghalaya is pleased to appoint Shri. Carebasius Pasi, Advocate as Additional Public Prosecutor/ Additional Government Pleader, East Jaintia Hills District, Khliehriat with immediate effect and until further orders.

## Sd/-

Commissioner & Secretary to the Govt. of Meghalaya, Law (A) Department Dated Shillong, the 12<sup>th</sup> June. 2025.

#### M.No.LJ(A).86/2021/167-A

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Copy forwarded for information to: -

- 1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong 793001.
- 2. The Director General of Police, Meghalaya, Shillong.
- 3. The Deputy Commissioners, East Jaintia Hills, Khliehriat.
- 4. The District & Sessions Judge, East Jaintia Hills, Khliehriat.
- 5. The Superintendents of Police, East Jaintia Hills, Khliehriat,
- The Accountant General (A&E), Meghalaya, Shillong 793001. The above Additional Public Prosecutor/ Additional Government Pleader shall be entitled to fees for appearances, etc., as laid down in O.M.No.LR(B)13/2002/Pt/147 dt.05-09-2013 (as amended).
- 7. Shri. Carebasius Pasi, Advocate. Charge report of assuming charge as Additional Public Prosecutor/Additional Government Pleader along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6 (six) months.
- 8. The Secretary, High Court Bar Association, Shillong/ Shillong Bar Association, Shillong.
- 9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
- 10. The Director of Information & Public Relations, Meghalaya, Shillong.
- 11. The Treasury Officer, East Jaintia Hills District., Khliehriat.
- 12. Law (B) Department.
- 13. NIC, Shillong.
- 14. DEO, Law Department.
- 15. Guard file.

By Order, etc.,

Deputy Secretary to the Govt. of Meghalaya, Law (A) Department